

(a) whether Government have recently issued some licences to some firms to manufacture colour television sets ; and

(b) if so, the details regarding the production capacity and cost, etc. and the time by when it is likely to come in the open market ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M. S. SANJEEVI RAO) ; (a) Yes, Sir.

(b) The production of Colour T. V. sets has already started in the country. As for the details regarding the production, capacity, etc., these are being compiled.

Conducting of IFS and ONGC Trainee Officers Examinations

451. SHRI LALA RAM KEN : Will the Minister of HOME AFFAIRS be pleased to state : -

(a) whether Government are aware that the dates fixed for conducting IFS (Indian Forest Service) and ONGC Trainee officers examinations was 22, July, 1984 ;

(b) whether two All India level examinations have ever been conducted in the past at a time ; and

(c) if so, when and the reasons for holding these examinations simultaneously ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) to (c) The Indian Forest Service examination conducted by the Union Public Service Commission and the ONGC Trainee Officers examination conducted by the Oil & Natural Gas Commission were both held on 22nd July, 1984.

The Union Public Service Commission conducts various examinations on different dates throughout the year. The annual programme of examinations is prepared well in advance and circulated to various State Public Service Commissions/Banking Service Recruitment Boards/educational institutions etc. throughout the country, so as to enable them to suitably adjust the dates of various academic/competitive examinations, if any, held by them so that these do not clash with the Commission's Examinations. Copies of Commission's programme of examinations in respect of the year 1984 were circulated to various universities, State Public Service Commissions etc. in August, 1983 itself. In spite of this, the possibility of clashing the dates of any of Commission's examinations with the examinations conducted by other Institutions/Organisations cannot be altogether ruled out.

The Oil & Natural Gas Commission had already received information from certain candidates that they would not be in a position to appear in the Officer Trainee examination and would like to be given test at a later date. Keeping in view the difficulties of such candidates, the ONGC are understood to be working out the details of holding another examination for them.

No case of two All India level examinations being conducted simultaneously in the past, has been brought to the notice of Government.

Torture Methods used by Indian Police

452. SHRI T. S. NEGI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Indian figures in Amnesty International reports for countries which indulge in torture;

(b) if so, full details of such cases; and